

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:3391
ANSWERED ON:20.08.2004
CHINESE GOODS FLOODING GUWAHATI MARKETS
Subba Shri Moni Kumar

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether Government's attention was drawn to the report in the `Assam Tribune`, dated June 19, 2004, captioned, `Chinese Goods Flooding Guwahati Markets`,
- (b) if so, whether Government has since probed into the extent of Chinese goods being flooded into Guwahati markets across the borders in the North East;
- (c) if so, the outcome thereof; and
- (d) the steps taken and being taken to prevent such smuggling?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI E.V.K.S. ELANGO VAN)

(a) Yes, Sir.

(b) & (c) Market enquiries indicated presence of small quantities of Chinese goods in some shops in Guwahati. The Chinese goods that are being sold in Guwahati markets are mostly of cheap variety that are legally imported through ports outside the north-east region. With a view to counter the entry of dumped products into the country from China PR, the Directorate General of Anti-Dumping and Allied Duties has, till date, initiated investigations in 75 cases involving China PR. Definitive anti-dumping duty has been imposed in 59 cases out of which 47 measures are in force.

(d) Intensive anti-smuggling operations, strict vigil and surveillance on all sensitive/vulnerable routes are some of the measures adopted to combat smuggling. The Central Excise & Customs, Guwahati has seized illegally imported goods of Chinese origin worth Rs. 46 lakhs during the period from 1.4.2004 to 16.8.2004. Seizures have also been made by the Directorate of Revenue Intelligence of Chinese goods in transit valued at Rs. 0.31 lakhs in 2003-04.